

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1010
TO BE ANSWERED ON 28TH JULY, 2026

Removal of ineligible beneficiaries under PMGKAY

1010 Shri Naresh Bansal:
Smt. Rekha Sharma:
Shri Shambhu Sharan Patel:
Shri Tarun Chugh:
Shri Manan Kumar Mishra:
Shri Rajesh Parmanand Shukla:
Shri Babubhai Jesangbhai Desai:
Shri Baburam Nishad:
Shri Madan Rathore:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the total allocation of foodgrains and central assistance provided to the States under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) during the last three financial years, State-wise;
- (b) the number of ineligible beneficiaries identified and removed from the ration card database in the States under the Rightful Targeting exercise, State-wise;
- (c) whether the NIRMAL real-time verification architecture has been integrated with databases available in the States for continuous beneficiary verification, State-wise; and
- (d) if so, the details thereof and the impact on improving transparency in the Public Distribution System?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The total food grains allocated to States and Union Territories (UTs) under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) during the last three financial years is at **Annexure-I**.

The State-wise central assistance released under the Centrally Sponsored Scheme-4048-“Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers’ margin under National Food Security Act (NFSA)” during the last three financial years is at **Annexure-II**.

(b): The State-wise number of ineligible beneficiaries identified and removed from the ration card database in the states under the Rightful Targeting exercise is at **Annexure-III**.

(c) & (d): Under the NIRMAL real-time verification architecture, the scope of work includes integration of the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) beneficiary database with the databases of the following Ministries/Organisations:

- Ministry of Corporate Affairs (MCA);
- Central Board of Direct Taxes (CBDT);
- Public Financial Management System (PFMS);
- Goods and Services Tax Network (GSTN) / Central Board of Indirect Taxes and Customs (CBIC);
- Ministry of Road Transport (MoRTH) through the VAHAN database;
- Ministry of Agriculture and Farmers Welfare (MoAFW) through the Agri Stack;
- Employees' Provident Fund Organisation (EPFO);
- Ministry of Home Affairs (MHA);
- Ministry of Defence;
- Ministry of Railways; and
- Department of Posts.

The integration of these data sources enables continuous identification of potentially ineligible beneficiaries through automated verification and cross-validation of records. This enhances transparency, improves the accuracy of beneficiary databases, facilitates regular updation of ration card records, and supports the removal of ineligible beneficiaries, thereby helping to ensure that the benefits under the Public Distribution System (PDS) reach only eligible beneficiaries.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1010
DUE FOR ANSWER ON 28.07.2026 IN THE RAJYA SABHA**

The total foodgrains allocated to States and UTs during the last three financial year is as under:

(in thousand tons)				
Sl.	States/UTs	2023-24	2024-25	2025-26
1	Andhra Pradesh	1849.776	1849.776	1849.634
2	Arunachal Pradesh	57.335	57.335	57.496
3	Assam	1628.935	1631.749	1641.091
4	Bihar	5527.100	5527.100	5502.427
5	Chhattisgarh	1384.056	1384.056	1384.056
6	Delhi	448.777	448.803	448.803
7	Goa	34.398	34.398	34.398
8	Gujarat	2211.234	2263.346	2206.239
9	Haryana	795.000	795.000	795.000
10	Himachal Pradesh	202.290	206.347	207.700
11	Jharkhand	1751.020	1751.993	1751.668
12	Karnataka	2608.836	2608.836	2608.766
13	Kerala	1025.518	1025.519	1025.519
14	Madhya Pradesh	3436.082	3493.795	3491.536
15	Maharashtra	4605.188	4605.188	4605.188
16	Manipur	136.286	138.037	140.489
17	Meghalaya	140.733	140.733	140.733
18	Mizoram	47.536	48.720	49.323
19	Nagaland	91.585	91.585	91.584
20	Odisha	2251.617	2253.205	2251.807
21	Punjab	870.120	870.120	870.120
22	Rajasthan	2770.584	2770.584	2770.584
23	Sikkim	26.374	26.374	26.374
24	Tamil Nadu	2569.532	2572.807	2572.780
25	Telengana	1296.051	1292.677	1292.520
26	Tripura	164.343	164.585	164.585
27	Uttarakhand	401.458	401.458	401.458
28	Uttar Pradesh	9935.484	9950.393	9891.627
29	West Bengal	3970.620	3970.620	3970.620
30	A & N Island	4.374	4.374	4.374
31	Chandigarh (DBT)	0.000	0.000	0.000
32	D&N Haveli and	15.128	15.128	15.128
33	Jammu & Kashmir	468.797	468.797	468.797
34	Ladakh	9.444	9.444	9.444
35	Lakshadweep	1.522	1.522	1.522
36	Puducherry (DBT)	0.000	0.000	0.000
	Total	52737.129	52874.401	52743.386

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1010
DUE FOR ANSWER ON 28.07.2026 IN THE RAJYA SABHA**

The State/UT wise central assistance released during the last three financial years is as under:

(in crores)

S.No.	Name of States/UTs	2023-24	2024-25	2025-26
1	Andaman And Nicobar	0.00	0.00	0.00
2	Andhra Pradesh	105.44	281.23	391.40
3	Arunachal Pradesh	8.39	31.32	8.42
4	Assam	321.75	443.94	324.42
5	Bihar	434.73	807.42	364.15
6	Chandigarh	0.00	0.00	0.00
7	Chhattisgarh	355.06	84.38	89.06
8	Delhi	0.00	175.18	46.78
9	DNH&DD	0.87	1.89	0.00
10	Goa	5.67	0.00	7.73
11	Gujarat	124.37	503.25	231.58
12	Haryana	45.78	308.83	34.18
13	Himachal Pradesh	29.58	42.74	41.94
14	J&K	139.96	89.82	54.54
15	Jharkhand	99.64	101.25	431.25
16	Karnataka	148.70	112.18	671.32
17	Kerala	403.63	72.07	84.69
18	Ladakh	1.38	0.00	0.00
19	Lakshadweep	0.00	0.00	0.00
20	Madhya Pradesh	234.66	247.90	214.74
21	Maharashtra	703.54	765.27	439.10
22	Manipur	36.46	0.00	29.41
23	Meghalaya	20.59	33.54	32.80
24	Mizoram	0.00	6.54	10.74
25	Nagaland	31.42	30.74	15.85
26	Odisha	872.57	195.70	225.09
27	Puducherry	0.00	0.00	0.00
28	Punjab	50.06	263.05	53.18
29	Rajasthan	479.15	257.65	311.15
30	Sikkim	3.85	3.85	8.11
31	Tamil Nadu	145.90	524.60	92.66
32	Telangana	378.50	111.84	75.54
33	Tripura	23.92	29.97	78.68
34	Uttar Pradesh	3213.86	614.57	683.67
35	Uttarakhand	58.71	106.01	79.38
36	West Bengal	226.32	698.67	315.70
Total Release		8704.46	6945.39	5447.25

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1010
DUE FOR ANSWER ON 28.07.2026 IN THE RAJYA SABHA**

The State-wise number of ineligible beneficiaries identified and removed from the ration card database in the states under the Rightful Targeting exercise is as under:

S.No.	State Name	Flagged Cases	Deleted Cases
1	Andaman And Nicobar Islands	971	137
2	Andhra Pradesh	3,790,418	631,849
3	Arunachal Pradesh	81,665	27
4	Assam	3,595,862	1,300,729
5	Bihar	5,420,773	1,768,896
6	Chandigarh	61,481	16,629
7	Chhattisgarh	317,215	209,940
8	Dadar & Nagar Haveli & Daman & Diu	39,395	9,637
9	Delhi	622,912	107,528
10	Goa	42,546	3,247
11	Gujarat	5,509,230	1,558,704
12	Haryana	1,820,772	1,765,459
13	Himachal Pradesh	532,435	36,992
14	Jammu And Kashmir	111,057	43,183
15	Jharkhand	4,069,980	784,020
16	Karnataka	761,689	444,756
17	Kerala	1,921,831	304,879
18	Ladakh	3,529	677
19	Lakshadweep	4,714	3,933
20	Madhya Pradesh	802,599	718,968
21	Maharashtra	9,408,904	7,344,074
22	Manipur	48,673	8,800
23	Meghalaya	49,455	2,071
24	Mizoram	172,241	10,817
25	Nagaland	86,572	17,022
26	Odisha	751,811	373,370
27	Puducherry	16,654	1,217
28	Punjab	2,211,899	281,892
29	Rajasthan	7,568,053	1,667,678
30	Sikkim	38,134	4,734
31	Tamil Nadu	1,046,675	256,877
32	Telangana	495,795	162,229
33	Tripura	105,000	52,204
34	Uttar Pradesh	5,480,518	3,121,226
35	Uttarakhand	853,703	80,355
36	West Bengal	1,729,802	361,151
Grand Total		59,574,963	23,455,907
